

**C. A. T. Bench, JAIPUR**

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Date of Order

Orders O.A.No.557/94  
M.A.No.600/94

17.11.94

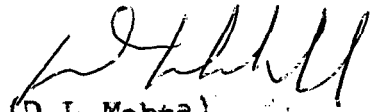
Mr.J.K.Kaushik - Counsel for applicant

Heard the learned counsel for the applicant.  
The case of the applicant should be considered by the Pay Commission and accordingly we would not like to pass any order at this stage. A copy of this order alongwith a copy of the O.A. may be sent to the Pay Commission by the applicant and he may also represent before the Pay Commission.

The M.A. for joint application is allowed.  
The O.A. and the M.A are disposed of accordingly.



(O.P.Sharma)  
Member(A).



(D.L.Mehta)  
Vice Chairman.

*Per  
9-12-94  
Shri Anurag*